NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.06
C.P. (IB)No.22/GB/2022

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2022

In the matter of: M/s. Sundaram Mahadeo Autoworld Pvt. Ltd.
Versus
State Bank of India and 4 others

Section: Under Section 10 of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. A.K. RAI	Advocate	Petitioner	Present in
2.	MR. A. K. SAHEWALA	Advocate	R-1	Video
3.	MR. DHRUPAD DAS	Advocate	R 2,3	Conference
4.	MR. S.K. HAZARIKA	Advocate	R-3	

O R D E R
Date of Order: 01.09.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. Learned Counsel for the Petitioner Mr. A.K. Rai prays that he wants to withdraw this petition and file a fresh petition as certain required documents have not been filed along with the Application

2. Learned Counsel Mr. A.K. Sahewala appeared for R1- State Bank of India, learned counsel Mr. Dhrupad Das appeared for R2 & 3 and learned counsel Mr. S.K. Hazarika appeared for R3.

3. Prayer of Learned Counsel of the Petitioner is accepted and this application is hereby dismissed as withdrawn .The Petitioner is at liberty to file a fresh application in accordance with the law.

4. Hence, C.P. (IB)No. 22/GB/2022 is dismissed as withdrawn.

Sd/-

(**Prasanta Kumar Mohanty)**
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority